## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 137(ND)13 CA. NO.

CORAM:

PRESENT:

SH. R. VARDHARAJAN

**HON'BLE MEMBER (J)** 

SH. M.K. HANJURA **HON'BLE MEMBER (J)** 

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016

NAME OF THE COMPANY: M/s. George Koshi & Anr. Vs. esystem Software Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO. NAME DESIGNATION REPRESENTATION **SIGNATURE** 

1. SANTANA MOHANY, ADV PETITIONER Loyan

2. P. Banerjer volv Respondent

## ORDER

Learned Counsels for both the parties were present. They want to settle the matter amicably and prayed that the matter may be listed on the 16th September, 2016. List accordingly.

(R. Varadharajan)

Member (Judicial)

Cd1-

(Maharaj Krisnan Lanjura)

Member (Judicial)

Sd1-